

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2238
TO BE ANSWERED ON FEBRUARY 12, 2026
CHANGE OF LAND USE FOR CENTRAL VISTA PROJECT**

NO. 2238. SHRI BAPI HALDAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the land use of the area was changed for the Central Vista project and if so, the details thereof;**
- (b) the total number of trees that were cut to clear the land; and**
- (c) the total cost incurred on demolishing the existing buildings?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Yes. The details are as below:

Land use of Plot No. 1 located on Church Road near DTC Central Secretariat Bus terminal measuring 15 acres has been changed from “Transportation (Bus Terminal/Parking) and Government (President Estate & Parliament house) & Recreational (Neighborhood Play area)” to “Residential”.

Land use of Plot No. 2 located on opposite to Parliament House measuring 9.5 acres has been changed from “Recreational (District Park)” to “Government (Parliament House)”

Land use of Plot No.3 located on South of Dr. Rajendra Prasad Road & House National Archives measuring 7.7 acres has been changed from “Public and semi-public facilities” to “Govt. office (5.88 acres) & recreational (District Park) (1.88 acres)”

Land use of Plot No.4 located on South of Dr. Rajendra Prasad Road & East of Janpath measuring 24.7 acres has been changed from “Public and semi-public facilities (SC)” to “Govt. office (22.82 acres) & recreational (District Park) (1.88 acres)”.

Land use of Plot No.5 located on East of Maan Singh Road & South of Ashoka Road measuring 4.5 acres has been changed from “Public and semi-public facilities (SC)” to “Govt. office”

Land use of Plot No. 6 located on North of Maulana Azad Road and East of Janpath measuring 24.7 acres has been changed from “public and semi public facilities (SC)” to “Govt. office (22.82 acres) & recreational (District Park) (1.88 acres)”.

Land use of Plot No. 7 located on North of Dalhousie Road Near South Block measuring 15 acres has been changed from “Govt. Office & Recreational (neighborhood play area) to “Residential”.

Land use of Plot No. 8 located on Lucknow Road near Timarpur measuring 3.9 acres has been changed from “Public & Semi Public facilities” to “Recreational (District Park)”.

(b): 2 Trees were cut and 2994 trees were transplanted.

(c): Demolition of the existing buildings was carried out on credit item basis i.e. the scrap generated was the property of the contractor. The total amount credited on such account is Rs. 7.13 cr.
